HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement No. 6717 /R.(J.)/2022

Bilaspur, Dated: 24/05/2022

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1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
2.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
4.	The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
5.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
6.	The Private Secretary to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
7.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
8.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
9.	The Private Secretary to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
10.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.	
11.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
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14.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
15.	The Registrar General, High Court of Chhattisgarh, Bilaspur.	
16.	The Registrar (Vigilance /I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.	
17.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.	
18.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.	
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25.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.		

(K. Vipod Kujur) Registrar (Judicial)

HIGH COURT OF CHHATTISGARH, BILASPUR

ROSTER

Following shall be the **Roster** for the High Court of Chhattisgarh, Bilaspur with effect from 13.06.2022 till 17.06.2022 :-

	DIVISION BENCH					
01.	Division Bench – I Hon'ble the Chief Justice & Hon'ble Mr. Justice Parth Prateem Sahu	 All Writ Matters of Division Bench (Except cases arising out of the order passed by the Rent control Tribunal) Writ Appeal. Public Interest Litigation Petitions. Writ Petition. 				
	(From 13.06.2022 to 16.06.2022)	 Habeas Corpus Petitions. Tax Cases including Writ Appeals of Tax Cases. 				
02.	Division Bench – II Hon'ble Mr. Justice Goutam Bhaduri & Hon'ble Mrs. Justice Rajani Dubey (From 10:30 AM to 01:30 PM)	 All Civil Matters of Division Bench. Commercial Division Bench Cases. Company Appeal. All cases arising out of the order passed by the Rent Control Tribunal. 				
03.	Division Bench – III Hon'ble Mr. Justice Sanjay K. Agrawal & Hon'ble Mr. Justice Sachin Singh Rajput	➤ All Criminal Matters of Division Bench.				

		SINGLE BENCH
01.	Special Bench Hon'ble the Chief Justice	 Application under sub-Section (4) or sub-Section (5) or sub-Section (6) of Section 11 of the Arbitration & Conciliation Act. Specially assigned WPS (Transfer matters). Old Matters as directed by Hon'ble the Chief Justice and tied-up matters. (Thursday at 2:15 PM or after completion of DB-I list whichever is earlier)
02.	Single Bench – I Hon'ble Mr. Justice Goutam Bhaduri (From 02:15 PM onwards)	 Writ Petition (Cr.) Petitions under Section 482 Cr.P.C. and Cr.M.P.
03.	Special Bench Hon'ble Mr. Justice Sanjay K. Agrawal	 Transfer Petition (Civil) Transfer Petition (Criminal). (Friday at 2:15 PM or after completion of DB-III list whichever is earlier)
04.	Single Bench - II Hon'ble Mr. Justice P. Sam Koshy	> Writ Petition (C)
05.	Single Bench – III Hon'ble Mr. Justice Sanjay Agrawal	 Miscellaneous Appeal (Compensation) All Miscellaneous Appeals. All other Civil Matters which have not been assigned to any Single Bench.
06.	Single Bench - IV Hon'ble Mr. Justice Rajendra Chandra Singh Samant	 Writ Petition (S) from the year 2014 onwards. All nature of Writ Petitions (WP) up to the year 2006.
07.	Single Bench – V Hon'ble Mr. Justice Arvind Singh Chandel	 Writ Petition (227) Writ Petition (T) Writ Petition (L) Writ Petition (S) upto the year 2013.

08.	Special Bench Hon'ble Mr. Justice Parth Prateem Sahu	 Criminal Revisions from the year 2011 to 2015. (Thursday at 2:15 PM or after completion of DB-I list whichever is earlier)
09.	Single Bench – VI Hon'ble Mr. Justice Gautam Chourdiya	 Criminal Appeal from the 2006 onwards. All Bail Applications under Section 438 Cr.P.C.
10.	Single Bench - VII Hon'ble Mrs. Justice Rajani Dubey (From 02:15 PM onwards)	Criminal Appeal up to the year 2005.
11.	Single Bench – VIII Hon'ble Mr. Justice Narendra Kumar Vyas	Second Appeals.First Appeals.
12.	Single Bench – IX Hon'ble Mr. Justice Naresh Kumar Chandravanshi	 All Bail Applications under Section 439 Cr.P.C. (from the month of May 2022 onwards) Criminal Revisions from the year 2016 onwards. Acquittal Appeals and Leave to Appeals. Criminal Reference (SB).
13.	Single Bench – X Hon'ble Mr. Justice Deepak Kumar Tiwari	 All Bail Applications under Section 439 Cr.P.C. (up to the month of April 2022) Appeals under Section 14A of the Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Act, 1989, arising out of order of the Special Court under Section 438 Cr.P.C. and 439 Cr.P.C.
14.	Special Bench Hon'ble Mr. Justice Sachin Singh Rajput	 Criminal Revisions up to the year 2010. (Friday at 2:15 PM or after completion of DB-III list whichever is earlier)